

**The Tripura Book-Grant (Middle Stage)  
Rules, 1987**



TRIPURA



GAZETTE

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PART-IB—EDUCATIONAL NOTICES.

Government of Tripura  
Education Department

No. F. (933)-DSE/86

Dated, Agartala, the 21st May, 1987.

Subject;—The Tripura Book-Grant (Middle-Stage) Rules, 1987.

The State Government makes the Rules of the Scheme namely "The Tripura Book-Grant (Middle Stage) Rules, 1987" to regulate the award of Book-Grant to the students of Middle stage of all Government & Aided Schools in Tripura. The Scheme shall be deemed to have come into force on and from the 1st January, 1987.

A copy of the aforesaid Rules is forwarded herewith to all Heads of Offices & Institutions for their information & taking immediate necessary action in this regard.

Sd/- Illegible  
Secretary to the  
Government of Tripura.

THE TRIPURA BOOK GRANT (MIDDLE STAGE) RULES 1987.  
GOVERNMENT OF TRIPURA  
EDUCATION DEPARTMENT.

No. F. 9(33)-DSE/86

Dated, Agartala, the ———— 1987.

## NOTIFICATION

## PART-I

The Governor, Tripura is placed to make the following rules to regulate the award of Book Grant to the students of Middle Stage of all Government and aided Schools in Tripura, namely :—

## 1. SHORT TITLE AND COMMENCEMENT :

- (1) These rules may be called the Tripura Book Grant (Middle Stage) Rules, 1987.
- (2) They extend to the whole of the State of Tripura.
- (3) They shall be deemed to have come into force on and from the first day of January, 1987.

## 2. DEFINITION :

In these rules unless the context otherwise requires—

- (a) 'Governor' means the Governor of the State of Tripura ;
- (b) 'Director' means the Director of School Education, Tripura ;
- (c) 'Deputy Director' means the Deputy Director of Education in-charge of the respective District ;
- (d) 'Inspector of Schools' means the Inspector of Schools under the Directorate of School Education, Tripura ;
- (e) 'Book Grant' means a lump sum financial assistance given to a student for purchase of text books prescribed for the particular Class ;
- (f) 'School' means all Government and aided Schools having Middle stage in the State of Tripura and recognised by the Government of Tripura ;
- (g) 'year' means the financial year ;
- (h) 'Scheduled Caste and Scheduled Tribe' means the caste and Tribe as specified by the President in relation to the State of Tripura under articles 341 & 342 of the Constitution of India.
- (i) 'Guardian' means the father, mother, brother or any other relative of the students who unconditionally bears the educational expenses of the students.

## PART-II

## 3. APPLICATION :

These rules shall be applicable for regulating the Book Grant to students reading in Classes VI to VIII.

## 4. ELIGIBILITY :

The Book Grant shall be awarded on the following rates and criteria.

Class	Marks in the last annual examination	Income of parents	Rate of Book Grant.	
1	2	3	4	
VI to VIII.	Marks will not be any criterion.	Below Rs. 750/- per month.	Class—VI Class—VII Class—VIII	Rs. 30/- Rs. 55/- Rs. 50/-

Those who fail in the Annual Examination and are not promoted to the next higher Class are not eligible for the Book Grant during the next year.

## 5. SELECTION :

An application for Book Grant may be made in the form given in Annexure 'A' to these Rules. The Headmaster/Headmistress of Classes X & XII Schools, to which Middle Stage are attached, will invite necessary applications in prescribed form from the students of Classes VI to VIII under their control and the Inspector of Schools, will invite applications from the eligible students in Classes VI to VIII in Junior Basic, Junior High and Senior Basic Schools through the Headmaster/Headmistress/ Teacher-in-Charge of the Schools under their Jurisdiction.

## 6. ALLOTMENT OF FUND.

Director of School Education, Government of Tripura will allot necessary funds at the disposal of the Headmaster/Headmistress of Classes X & XII Schools/Inspector of School.

## 7. BOOK GRANT SANCTIONING AUTHORITY.

Headmaster/Headmistress of Classes X & XII Schools/Inspector of Schools shall be competent to sanction, draw and disburse the Book Grant under these Rules of their respective School/area from the fund allotted at their disposal for the purpose. Necessary requisition for the allotment of fund should be submitted by the Head of Offices/Inspector of Schools well in time to the Director of School Education, Tripura.

**8. DISBURSEMENT OF GRANT :**

(1) In the case of High/Higher Secondary Schools, disbursement of Book Grant will be made by the Headmaster/Head of Offices himself. In all other cases the Inspector of Schools concerned will draw the amount of grant and advance the amount to the Headmaster/Teacher-in-charge of the Schools keeping a proper receipt for effecting disbursement. An advance Register may be maintained by the Inspector of Schools to keep accounts of the amount advanced to the individual Headmaster/Teacher-in-charge for the recoupment of advance made by submitting duly received Acquittance Roll for the disbursement made.

(2) Since the students will all be minor, the Headmaster/Teacher-in-charge should make payment of the grant to the father/guardian of the student for whom the Book Grant has been sanctioned keeping proper receipt. The receipt may be maintained in the form of an acquittance Roll in which the names and addresses of the students and guardians, amount paid and signature of the guardian should be recorded. A duplicate copy of this Acquittance Roll should be maintained in a bound register in the same proforma in the School which should also be signed by the guardian at the time of receiving the grant. The Headmaster/Teacher-in-charge should certify payment both in the Acquittance Roll and duplicate Register. When the disbursement is over, the Headmaster/Teacher-in-charge should send the Acquittance Roll to the concerned Inspector of Schools for recoupment of advance. No revenue stamp is necessary on receipt for grant.

**9. DECLARATION OF INCOME :**

A declaration by the parent/guardian of students may be given in the form appended to the application about their monthly income from all sources. No other certificate from S.D.O., M.L.A. etc., about the income will be necessary for the purpose of this Book Grant.

**10. DISCONTINUANCE OF BOOK-BANK :**

Book Bank scheme under which text books to the Scheduled Caste/ Scheduled Tribe students of Middle Stage are supplied will remain suspended so long as the present scheme remains in operation.

By order of the Governor,

Sd/- Illegible

Secretary to the  
Government of Tripura.

পাঠ্য পুস্তক ক্রয় করিবার উদ্দেশ্যে  
অনুদানের জন্য আবেদন পত্র

প্রধান শিক্ষক/শিক্ষিকা,

... ..  
... ..  
... ..

বিদ্যালয়।

বিদ্যালয় পরিদর্শক,

ত্রিপুরা সরকার

বরাবরেষু

প্রধান শিক্ষক/শিক্ষিকা,

সিনিয়র বেসিক/জুনিয়র বেসিক/জুনিয়র হাই

বিদ্যালয়, ডাকঘর—

জিলা

এর মাধ্যমে।

মহাশয়/মহাশয়া,

বিদ্যালয়ে অধ্যয়নের সুবিধার্থে পাঠ্য পুস্তক ক্রয় করিবার জন্য অনুদান পাইবার উদ্দেশ্যে আমি আবেদন করিতেছি। আমার বিস্তারিত বিবরণ নিম্নে দেওয়া হইল :—

- ১। ছাত্রের/ছাত্রীর নাম :—
- ২। ছাত্রের/ছাত্রীর পিতার নাম :—
- ৩। ছাত্রের/ছাত্রীর স্থানীয় অভিভাবকের নাম :—
- ৪। অভিভাবকের সহিত ছাত্রের/ছাত্রীর সম্পর্ক :—
- ৫। বর্তমান ঠিকানা :—
- ৬। বাড়ীর ঠিকানা :—
- ৭। কোন্ শ্রেণীতে পড়িতেছে :—
- ৮। বিগত বার্ষিক পরীক্ষায় যেটি পরীক্ষার নম্বর এবং প্রাপ্ত নম্বর :—
- ৯। ক) দরখাস্তকারী উপজাতি/তপশিলী জাতির অন্তর্গত কিনা :—  
খ) দরখাস্তকারী যে উপজাতি/জাতির অন্তর্গত :—
- ১০। গিতা মাতার/অভিভাবকের মাসিক আয় :—

ছাত্র ছাত্রীর স্বাক্ষর

\* এখানে বিদ্যালয়ের নাম লিখিতে হইবে। যদি ৯ (ক) এর উত্তর "না" হয় তাহলে ৯ (খ) কাটিয়া দিতে হইবে।

## অভিজ্ঞান পত্র

এতদ্বারা অভিজ্ঞান পত্র দেওয়া যাইতেছে যে, ... .. বিদ্যালয়ের  
 ... .. শ্রেণীতে অধ্যয়নরত শ্রী/শ্রীমতী ... ..  
 পরিপ্রামী ও নিরামিত বিদ্যালয়ে উপস্থিত থাকে এবং বিগত বার্ষিক পরীক্ষায় উপরে  
 উল্লিখিত নম্বরের পাইয়া বর্তমানে ... .. শ্রেণীতে উত্তীর্ণ হইয়াছে।

## তাহার আচরণ

তারিখ—

বিদ্যালয়ের প্রধান শিক্ষকের স্বাক্ষর

## আয় সংক্রান্ত ঘোষণা পত্র

... .. বিদ্যালয়ে ... .. শ্রেণীতে  
 অধ্যয়নরত শ্রী/শ্রীমতী ... .. এর  
 পিতা/অভিভাবক হিসাবে আমি শ্রী/শ্রীমতী ... ..  
 ঘোষণা করিতেছি যে, আমার সর্বসাকুল্যে মাসিক আয় ... .. টাকা মাত্র।

পিতা/অভিভাবকের স্বাক্ষর